OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI

ORDER

In partial modification of this office earlier order bearing No.1491-1540/Bail & Filing/Judl./ Prin. D&SJ/NDD/2023 dated 13.01.2023 and in exercise of powers vested to the undersigned *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 01.*02.2023 to 15.02.2023* in accordance with law.

Name of the Judicial Officer (1)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-1) (2)	1st Link Judge (3)	2nd Link Judge (4)
Ms. Anu Aggarwal, ASJ-07	CBI, Custom, DRI, Central Excise, GST, Enforcement Directorate, FERA, PMLA, R.K. Puram, IGI Airport, IGI Metro & Delhi Cantt.	Sh. Sanjay Khanagwal, ASJ-02	Sh. Shailender Malik, ASJ-03
Sh. Devender Kumar Jangala, ASJ-05	**Police Stations & Investigating Agencies (New Delhi District) (ROSTER-2)** CAW Cell, Chanakya Puri, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus, Kishangarh, Vasant Kunj (South), Vasant Kunj (North) and Vasant Vihar.	Sh. Sudhir Kumar Sirohi, Spl. Judge (NDPS)	Sh. Pawan Kumar, ASJ (SFTC)
Sh. Rajinder Singh, ASJ-06	**Police Stations & Investigating Agencies (New Delhi District) (ROSTER-3)** Crime Branch (EOW), PFA, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, North Avenue, South Avenue, Pragati Maidan Metro, Rajeev Chowk Metro and Cyber Police Station,	Sh. Harjyot Singh Bhalla, ASJ-04	Sh. Sudhir Kumar Sirohi, Spl. Judge (NDPS)

05.02.2023,11.02.2023 & 12.02.2023, -holiday(s)

The bail/urgent applications pertaining to Special Acts viz. NDPS Act/NCB, POCSO, NIA, MCOCA, TADA, Special Cell cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Dharmesh Sharma)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.
Dated : 30/01/2023

No. 3102-3182 /Bail & Filing/Judl./Prin.D&SJ/NDD/2023

Copy forwarded for information to:
1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-in-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi